

Title: Introduction of the Election Laws (Amendment) Bill, 1999.

13.27 hrs.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951 and the Indian Penal Code.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951 and the Indian Penal Code."

The motion was adopted.

SHRI RAM JETHMALANI : Sir, I introduce the Bill.
